Central Administrative Tribunal Principal Bench

O.A. No. 460 of 1999

New Delhi, dated this the 2nd November, 1999

(5)

Hon ble Mr. S.R. Adige, Vice Chairman (A)

Shri Suresh Pandit, S/o Shri Yogeshwar Pandit, R/o 249, Krishi Kunj, I.A.R.I., Pusa, New Delhi-110012.

... Applicant

(By Advocate: Shri Chittaranjan Hati)

Versus

- I.C.A.R. through Director General, Krishi Bhawan, New Delhi.
- I.A.R.I. through Director, Pusa, New Delhi-110012.

.. Respondents

(By Advocate: Ms.: Geetanjali Goel)

ORDER (Oral)

BY HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

- 2. Ms. Geel has no serious objection to applicant being placed in the bottom of the seniority list.pursuant to the advertisement dated 14.9.99 issued by respondents.
- 3. Respondents may thereafter consider applicant's case for engagement as a casual labourer strictly according to his turn in the aforesaid seniority list.
- 4. The O.A. stands disposed of accordingly. No costs.

(S.R. Adige)
Vice Chairman (A)

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